




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/13	TP 49/16	For Hearing	397/ 398	Chaitanya Manohar Vs. All Square Realtors I. P. Ltd. & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Respondent NO. 1, 2 & 4	nsa.l 9611535696	
2)	NAMAN JHABAKH +919962100188	PETITIONER	
3)	SRINIDHI HEGDE 8971932605	RESPONDENT NO. 7	

Counsel for petitioner is present. Counsel for respondents is also present. Counsel for R-7 requested time to file fresh application for discharge of R-7.

Time extended till 11.10.2017.

  
MEMBER (J)

  
MEMBER (T)